

**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 25.06.2020

**THROUGH VIDEO CONFERENCING**  
**CAUSE LIST**

PRESENT: 1. Hon'ble Member (J), Shri Rajeswara Rao Vittanala  
2. Hon'ble Member (T), Shri Ashutosh Chandra

CP/CA No.	Purpose	Sec	Name of Petitioner	Petitioner Advocate	Name of Respondent	Respondent Advocate
CP(IB)No. 66/BB/2017	For hearing- IA 199/2020 – <b>Liquidation</b>	Sec 7 of I&B code 2016	Axis Bank Ltd	Cyril Amarchand Mangaldas	Lotus Shopping Centres Pvt. Ltd.	Maneesha Kongovi advocate for Liquidator Sanjay Kumar Mishra, Liquidator, A Murali Associates for IA 199/2020

ADVOCATE FOR PETITIONER/s:

ADVOCATE FOR RESPONDENT/s:

**ORDER**

Heard Mr. Tanvi Kishore, Learned Counsel for the Petitioner, Ms. Maneesha Kongovi Learned counsel for the Liquidator, Mr. A Murali, Learned Counsel for the Applicant (Lingamaneni Landmarks Developers Private Limited) in the I.A No. 199 of 2020 through Video Conference.

The Learned Counsel for the Liquidator requested to furnish the copy of the application. The Learned Counsel for the Applicant in I.A No. 199 of 2020, undertakes to furnish the copy of the application today to the Learned Counsel for the Liquidator and on the receipt of the copy of the application the Learned Counsel for the Liquidator is directed to get necessary instruction and file reply on 29.06.2020 without fail. The Tribunal will consider the matter with regard to the prayer sought for. Post the case on **29.06.2020**.



MEMBER(T)

Verified



Court Officer



MEMBER (J)